

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:15

ANSWERED ON:22.11.2012

VACANCIES IN MINORITY INSTITUTIONS

Saroj Smt. Sushila;Upadhyay Seema;Verma Smt. Usha

**Will the Minister of MINORITY AFFAIRS be pleased to state:**

- (a) Whether there are vacancies in the minority institutions being run under the Union Government in the country on a large scale due to which the works of minority community are being hampered and they are not getting complete facilities;
- (b) If so, the details of the vacancies in the various minority institutions and the time from which these vacancies are lying pending;
- (c) the reasons behind these vacancies not being filled up; and
- (d) the steps being taken by the Union Government to fill up the vacant posts?

**Answer**

MINISTER OF MINORITY AFFAIRS (SHRI K. RAHMAN KHAN)

(a) & (b): There are no minority institutions under the administrative control of this Ministry. However, the minority institutions under Ministry of Human Resource Development (HRD) have the following vacancies given against their sanctioned strength:-

(i) 148 vacancies out of 284 sanctioned posts in Maulana Azad National Urdu University (MANUU);

(ii) 134 vacancies out of 824 sanctioned posts in Jamia Millia Islamia; and

(iii) 378 vacancies out of 1887 sanctioned posts in Aligarh Muslim University. The vacancies are not unique to the minority institutions only but overall there is a shortage of staff to the tune of about 30% in other Universities in the country.

(c): The main reasons behind these vacancies being not filled are due to the fact that lesser number of qualified candidates were opting for the teaching posts due to various reasons like (i) lower pay scale,(ii) longer time required for attaining higher qualification for faculty positions i.e. attaining the qualification of Post graduation and Doctoral study for university and college level teaching positions.

(d): The Central Government had revised the pay scales of teachers in Central Universities and Colleges thereunder in order to attract and retain talent in the teaching profession. In discharging its constitutional responsibility, the Central Government had decided to continue to provide financial assistance to the State Government who wish to adopt and implement the Scheme of Revision of Pay Scales of University and College Teachers.